

Sarovar and Madhya Pradesh will be benefited by the Narmada Sagar.

SHRI SHANKERSINH VAGHELA (Godhra): The issue raised by Shri Pandeya is very important. If the hon. Minister does not take it seriously, it will lead to cost escalation and create a problem later. I, therefore, request you to think over it and get the Narmada Sagar and the Sardar Sarovar dams completed. (*Interruptions*).

[*English*]

MR. DEPUTY-SPEAKER: We cannot carry on a debate like this. Particularly, immediately after the Question Hour is over, extraordinary matters only should be raised. So far as ordinary matters are concerned, it is kept open for you to utilise the rules. There are so many avenues for them, you can utilise them. You cannot move an adjournment motion just like that. To move an adjournment motion there is a limitation. Suppose, while coming to the House some important matters come to your notice, only if such things are raised on the floor of the House, it carries some meaning. If the train comes late, if the flight is late, if the doctor is not in the hospital, if things of this type were to be raised on the floor of the House, this devalues the Zero Hour. Therefore, I request you to kindly apply your mind to the seriousness of the Zero Hour and the importance of the Zero Hour.

SHRI SOMNATH CHATTERJEE: You can raise them if they come in time! (*Interruptions*)

SHRI SRIKANTA JENA: Trains are coming late, planes are coming late, doctors are not in the hospital — these are all common phenomena. They should not be raised.

SHRI SOMNATH CHATTERJEE: You should raise it when trains come in time! (*Interruptions*)

MR. DEPUTY-SPEAKER: Thank you, Mr. Srikanta Jena. Now, Shri Ayub Khan.

[*Translation*]

SHRI AYUB KHAN (Jhunjhunu): Mr. Deputy—Speaker, Sir, I am thankful to you for the opportunity you have provided me to speak. I would like to bring to your notice the expenditure of Rs. 8 crore to be incurred by Doordarshan over the live telecast of the Parliamentary Proceedings. Excerpts of the proceedings of the Parliament are telecast by Doordarshan and broadcast by the A.I.R. regularly despite the miserable state of economy of the country. The fabulous expenditure to be made on this is really a waste. I would like to request you to utilise this amount for those areas in Rajasthan where the people have to walk twenty to forty miles to fetch drinking water, so that their living condition could be improved. (*Interruptions*)

AN. HON. MEMBER: It has adverse effect on the eyes also.

SHRI MUKUL BALKRISHNA WASNIK (Buldana): If you are willing to telecast it, it must be telecast as a sponsored programme as is being done in case of other serials.

SHRI CHITTA BASU: Some Industrial Houses should be issued licence.

SHRI BRISHIN PATEL (Siwan): The question of extending NO. 1144 chhapra-Gwalior Express from Chhapra to Muzaffarpur has been discussed in the past also, but the authorities of Muzaffarpur say that there is no facility for keeping rakes there. I would like to request the Central Government through you to extend Muzaffarpur-Tata Express from Chhapra to Tata, where there is facility to keep the rakes and thus Gwalior Mail can be extended upto Muzaffarpur. It will provide travelling facility to the people and will also enhance the railway revenue.

SHRI MORESHWAR SAVE (Aurangabad): Mr. Deputy—Speaker, Sir, I would like to draw the attention of the Government through this House towards the appointment of such a person to the post of Chairman-cum-Managing Director of